

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

Rajya Sabha

Unstarred Question No. 597

To be answered on Thursday, the 6th February, 2020

Appointment of Notary Public

597. SHRI K. SOMAPRASAD:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) The total number of Notary Public appointed by the Union Government during the last 5 years, State-wise and year-wise details thereof;

(b) whether there are adequate number of notaries in proportion to the population of the country, if so, the details there of and if not, the reasons therefor; and

(c) the details of number of Notary Public appointed by the Union Government during the last 5 years from SC and ST communities, State-wise and year-wise details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a) The details of total number of Notary Public appointed by the Union Government during the last 5 years, State and year-wise is at Annexure -X.

(b) Rule 7(3)(b) of the Notaries Rules, 1956 requires the Interview Board to take into consideration (i) the commercial importance of the particular area in particular State/UT in which the applicant proposes to practice and (ii) number /strength of existing notaries in the area at the time of interview. There is no such criterion with regard to proportion to the population of the country prescribed in the Notaries Act, 1952 or the Notaries Rules, 1956.

(c) This Department does not maintain SC/ST community-wise list of notaries appointed by the Union Government.

Annexure X

<u>Number of Notaries appointed by Union Government during Last 5 Years</u>					
State	2015	2016	2017	2018	2019
Andhra Pradesh		-	-	172	-
Assam	-	-	-	13	-
Bihar	-	-	-	117	51
Chandigarh	-	24	-	29	-
Chhattisgarh	-	-	-	182	-
Delhi		-	-	324	-
Goa	-	-	-	16	-
Gujarat	-	658	-	1896	-
Himachal Pradesh	-	-	-	95	-
Haryana	-	203	-	374	-
Jharkhand	-	-	-	43	23
Kerala	-	-	-	441	-
Karnataka	-	329	-	570	-
Lakshadweep	-	-	-	3	-
Meghalaya	-	-	-	1	-
Maharashtra		-	-	1949	-
Madhya Pradesh	-	-	-	193	-
Odisha	-	-	-	56	10
Punjab	-	170	-	351	-
Pondicherry		-	-	28	-
Rajasthan	-	600	-	442	344
Tamil Nadu		-	-	748	-
Tripura	-	-	-	7	-
Telangana	-	-	-	79	-
Uttar Pradesh	-	-	206	298	-
Uttarakhand	-	-	18	14	-
West Bengal	-	-	-	80	11